(c) Yes, Sir. Complaints regarding delay in execution of MPLADS works in Orissa have been received in the Ministry from Shri Rama Chandra Khuntia, Hon'ble MP (Rajya Sabha).

Vacancy of Member (Traffic) in Railway Board

*91. SHRI RAM KRIPAL YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the post of Member (Traffic) in Railway Board is vacant for more than one year;
 - (b) if so, the reasons therefor;
- (c) whether it is not a fact that this post is most crucial for safety of Railways, as Member (Traffic) looks after management of this system in Railways; and
 - (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): (a) and (b) No, Sir. Upon appointment of Shri Vivek Sahai, the then Member (Traffic) as Chairman, Railway Board on 31.05.2010, the post of Member (Traffic) was vested with Chairman, Railway Board till June, 2011. On retirement of Shri Vivek Sahai on 30.06.2011, the post of Member (Traffic) has fallen vacant on 01.07.2011. Thereafter Shri Vinay Mittal took over as Chairman, Railway Board and arrangements were made for looking after the work of Member (Traffic) by him, as this officer is from Indian Railways Traffic Service.

(c) and (d) Safety on Indian Railways is under the overall charge of Chairman, Railway Board, who is assisted by other Members of Board, including Member (Traffic). Safety Officers can belong to any service in the Railways that deals with train operations.

Opening of Central University in Motihari, Bihar

- \dagger *92. SHRI RAM VILAS PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the names of places throughout the country where Government has decided to open Central Universities;
 - (b) whether Government has any proposal to open Central University in Motihari, Bihar;
 - (c) if so, by when; and
 - (d) if not, the reasons therefor?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) The Central Universities Act, 2009, as amended in October, 2009 provides for establishment of the following sixteen new Central Universities, including conversion of three erstwhile State Universities:—

SI.	Name of University	Location
1.	Central University of Bihar	Temporarily located at Patna
2.	Central University of Gujarat	Temporarily located at Gandhinagar
3.	Central University of Haryana	Mahendragarh
4.	Central University of Himachal Pradesh	Dharmshala
5.	H.N.B. Garhwal University	Srinagar, Uttarakhand
6.	Central University of Jharkhand	Ranchi
7.	Central University of Karnataka	Gulbarga
8.	Central University of Kashmir, Jammu and Kashmir	Srinagar
9.	Central University of Kerala	Temporarily located at Kasargod
10.	Central University of Orissa	Koraput
11.	Central University of Punjab	Village — Ghudda, Bathinda
12.	Central University of Rajasthan	Kishangarh, Ajmer
13.	Central University of Tamil Nadu	Thiruvarur
14.	Dr. Harisingh Gour Vishwavidyalaya	Sagar, Madhya Pradesh
15.	Guru Ghasidas Vishwavidyalaya	Bilaspur, Chhattisgarh
16.	Central University of Jammu, Jammu and Kashmir	Village — Bagla in Samba District

(b) to (d) The State Government of Bihar has offered land at Motihari (West Champaran District) for locating the Central University of Bihar. The Site Selection Committee constituted by the Ministry recommended that the sites offered at Motihari were not suitable for locating the Central University as it lacked accessibility and requisite social and physical infrastructure. The Central Government has since taken up the matter with the State Government for identifying alternative sites with the requisite infrastructure and air connectivity.